

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

CP/CA No. 120/2016

IN THE MATTER OF:

M/s Bhawani Seals APPLICANT / PETITIONER
Vs
M/s Piccaadily Sugar and Allied Ind. Ltd. RESPONDENT

SECTION:

Under Section 433(e), 434(1)(a) and 439

Order delivered on 04.08.2017

Coram:

CHIEF JUSTICE M. M. KUMAR
Hon'ble President

R. VARDHARAJAN
Hon'ble Member (Judicial)

For the APPLICANT / PETITIONER :- Ms. Shruti Agarwal, Advocate

For the RESPONDENT :- Mr. Deepak Bhansal, Advocate

ORDER

FOR ORDER SEE CP/CA. No. 119/2016

— Sd —

(CHIEF JUSTICE M. M. KUMAR)
PRESIDENT

— Sd —

(R. VARDHARAJAN)
MEMBER (JUDICIAL)